NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) While old grant' sites in Cantonments are held on desumable tenures for indefinite periods rent free or on payment of a nominal rent, lease hold land are held for a specific period or in perpetuity on payment of rent and/or premium. Lease hold lands are not resumable by the Government unless specifically provided for in the Terms of the Lease.

Written Answers

- (b) A copy as Annexure of the Cantonment Land Administration Rules, 1937 is attached. [See Appendix CLXIII, Annexure No. 22]
- (c) There are no old grant sites in Delhi Cantonment. The power to grant conversion of land from old grant/lease hold sites into free hold in civil areas of all Cantonments vests with the Government of India, Ministry of Defence.

## Report of the Committee on Defence expenditure

1197. SHRI KAPIL VERMA: Will the Minister of DEFENCE be pleased to state what action has been taken on the recommendations made by the Committee on Defence Expenditure set up under the chairmanship of Shri Arun Singh?

THE MINISTER OF STATE IN THE PETROLEUM MINISTRY OF NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE DEFENCE IN THE MINISTRY OF (SHRI S. KRISHNA KUMAR): Government has taken decisions to implement a recommendations number of Committee on Defence Expenditure directly relating to economy measures. Action has been initiated to prune expenditure in the areas of manpower, training, transportation etc. Other recommendations, which involve a more detailed examination, are being processed from the angle of feasibility, cost-effectiveness and other relevant factors.

## Joint Indo-U.S. Naval Exercise

1198. SHRI RAMDAS AGARWAL : CHOWDHRY HARI SINGH :

DR. NARREDDY THULASI REDDY:

Will the Minister of DEFENCE be pleased to state:

- (a) whether during his recent visit to USA any basic modalities were worked out between the two countries in defence matters particularly the holding of Joint Naval Exercise in September, 1992 in the Indian Ocean; if so, the details thereof; and
- (b) whether the proposal for purchasing of US M109 Self propelled guns artillery radar for India also figured in his recent talks in USA, if so, what is the present stage of the negotiations?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) No, Sir.

## मैसर्स बोफोर्स के साथ अनुबंध

1199. श्री शंकर दयाल सिंह: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या बोफोर्स के साथ सभी अनुबंध समाप्त हो चुके हैं अथवा क्या यह फर्म भारत को अभी भी शस्त्रों की सप्लाई कर रही है;
- (ख) यदि हां, तो गत तीन वर्षों के दौरान मैंसर्स बोकोर्स से कितने मूल्य की सामग्री खरीदी गई; और
  - (ग) उसका वर्ष-वार ब्यौरा क्या है ?

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री तथा रक्षा मंत्रालय में राज्य मंत्री का अतिरिक्त प्रभार (श्री एस॰ कृष्ण कुमार):
(क) मैसर्स बोफोर्स के साथ 155 मि॰मी॰ एफ॰एच॰ 77बी फील्ड हाविट्जर प्रणाली की